

F. No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.03.2026

ORDER NO. 23 of 2026 (REVISED)

Hon'ble President is pleased to partially modify roster order no. 17 of 2026 from **30.03.2026 to 02.04.2026** for **CESTAT, Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 30.03.2026 to 02.04.2026	Mr. Ajay Sharma, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Customs Division Bench matters
	Dr. S. K. Pati, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Excise and Service Tax Division Bench matters

Note:

1. If any Member is on leave/tour, all the Division Bench matters will be heard by the other available Division Bench and the other Member in the Division Bench will hear Single Member Bench matters.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders/court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner, Mumbai /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar